

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 187/2016

SECTION OF THE COMPANIES ACT: 391 (2) & 394

In the matter of:

M/s. Superlative Products Pvt. Ltd.

..... **Petitioner**

Order deliver on 28.09.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s)	:	Shri Amit Kumar, Company Secretary
For Regional Director	:	Shri Manish Raj, Company Prosecutor
For official Liquidator	:	None Appeared

ORDER

The representative of the petitioner requested for short adjournment as the main counsel is not available.

List the matter on 05.10.2017.


(Shiv Ram Bairwa)
Registrar